

(ii) S.O. No. 219(E), dated the 26th March, 1981.

[Placed in Library. See No. LT-2292/81 for (i) and (ii)].

I. Appropriation Accounts (Civil)—1979-80.

II. Report (1979-80) of the Comptroller and Auditor General of India Union Government (Civil).

III. Notification of the Ministry of Finance (Department of Revenue) and related paper.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): Sir, I beg to lay on the Table:—

I. A copy each (in English and Hindi) of the folloiwng papers, under clause (1) of article 151 of the Constitution:—

(i) Appropriation Accounts (Civil)—1979-80. [Placed in Library. See No. LT-2427/81].

(ii) Report of the Comptroller and Auditor General of India for the year 1979-80, Union Government (Civil). [Placed in Library. See No. LT-2426/81].

II. A copy of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 230(E), dated the 30th March, 1981, under section 159 of the Customs Act, 1962, together with an Explanatory Memorandum on the Notification. [Placed in Library. See No. LT-2427/81].

REPORT OF THE PUBLIC ACCOUNTS COMMITTEE

PROF. RASHEEDUDDIN KHAN (Nominated): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Thirty-Sixth Report of the Public Accounts Committee on sup-

ply of defective waterproof coats and procurement of spare parts.

REPORT AND MINUTES OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI R. R. MORARKA (Rajasthan): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Twentieth Report of the Committee on Public Undertakings on Tannery and Footwear Corporation of India Ltd. and Minutes of the sittings of the Committee relating thereto.

REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI G SWAMY NAIK (Andhra Pradesh): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(i) Eleventh Report on the Ministry of Railways (Railway Board) Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in South Central Railway, and award of petty contracts, parcel booking agencies and out-agencies to Scheduled Castes and Scheduled Tribes in South Central Railway.

(ii) Twelfth Report on the Ministry of Railways (Railway Board) Reservations for, and employment of Scheduled Castes and Scheduled Tribes in Central Railway, and award of petty contracts, parcel booking agencies and out-agencies to Scheduled Castes and Scheduled Tribes in Central Railway.